

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 131 of 2020**

**IN THE MATTER OF:**

**Phoenix ARC Pvt. Ltd.**

**...Appellant**

**Versus**

**Patna Highway Projects Ltd. & Anr.**

**...Respondents**

**Present:**

**For Appellant: Mr. Ramji Srinivasan, Sr. Advocate with Mr. Abhijeet Sinha, Mr. Prateek Kumar, Ms. Sneha Janakiraman, Mr. Rishab Kapoor and Mr. Shikhar Singh, Advocates.**

**For Respondent: Mr. Alok Kumar and Ms. Snigdha Singh, Advocates for Respondent No. 2.**

**O R D E R**

**13.02.2020** Learned counsel for the Respondent seeks and is allowed to file Reply Affidavit within two weeks. Rejoinder, if any, may be filed within one week thereof.

Post the Appeal 'For Admission (After Notice)' on **17<sup>th</sup> March, 2020.**

[Justice Bansilal Bhat]  
Member (Judicial)

[V. P. Singh]  
Member (Technical)

[Shreesha Merla]  
Member (Technical)